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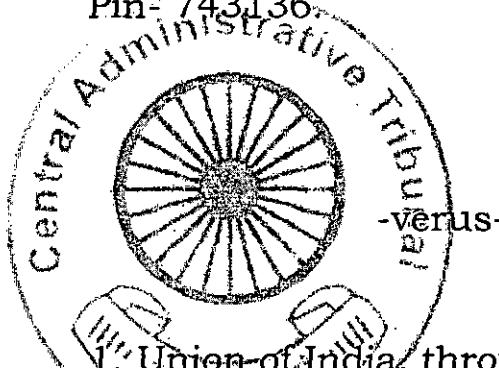
MA. 350/822/2019
OA. 350/1237/2015
MA. 350/783/2018

Date of Order: 31.10.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member

Soumendra Nath Thakur, son of late Bhadreswar Thakur, aged about 55 years, working as SIM/1/ SDAH under SSE/Sig/RRI/SDAH, Eastern Railway, Sealdah Division, Kolkata- 700014, residing at 25/21C/Arabinda Road, Purbachal, Halisahar, P.O. Naba Nagar, P.S. Bizpur, Dist- North 24 Parganas, Pin- 743136.

.....Applicant.



1. Union of India, through the General Manager, Eastern Railway, Fairlie Place, 17, N.S. Road, Kolkata- 700001.
2. The Divisional Railway Manager, Eastern Railway, Sealdah Division, D. R. M. Building, Sealdah, Kolkata- 700014.
3. Senior Divisional Personnel Officer, Eastern Railway, Sealdah Division, Sealdah, Kolkata- 700014.
4. Senior Divisional Signal & Telecom Engineer, Eastern Railway, Sealdah Division, Sealdah, Kolkata- 700014.

.....Respondents.

For the Applicant : In Person
 For the Respondents : None

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Applicant appearing in person submits that he would retire in the month of November, 2019 as his suspension was revoked long back but no benefits have been received as yet. Therefore, he wishes to prefer a comprehensive representation to the authority seeking appropriate benefits to be released as expeditiously as possible preferably before his retirement, in accordance with law.

2. Accordingly, without entering into the merits of this matter, the OA is disposed of with liberty to the applicant to prefer a comprehensive representation to the competent authority, within this week who upon receipt of the same shall dispose it of within a period of 15 days thereafter granting appropriate benefits whatever is admissible, in accordance with law.

3. OA would stand disposed of. No costs.

MAs are also stand disposed of.

(Bidisha Banerjee)
Member (J)

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